

compulsory licensing. No Government approval is, therefore, required for the establishment of steel projects provided the location is not within 25 Kms. of a city having a population of more than 10 lakhs as per the 1991 census. At present no proposals for issue of industrial license for steel projects in Bihar are pending for approval.

[English]

Supply of Medicine to OGHS

1492. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether chemists have been appointed to augment the medicine supplies to the CGHS dispensaries;

(b) if so, the reasons therefor and the method adopted in the selection of the chemists;

(c) the number of chemists appointed in Delhi;

(d) whether there is any proposal to ask Super Bazar or Kendriya Bhandar to undertake the supplies of medicines to dispensaries; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes. Sir.

(b) The local chemists are appointed for immediate supply of such medicines to the patients as are not readily available in the dispensaries. The chemists are appointed on the basis of open tenders received.

(c) 30.

(d) There is a proposal to obtain supplies from Super Bazar only.

(e) The terms relating to rates and service charge etc. are under consideration.

[Translation]

Persons Arrested for Booth-Capturing in Madhya Pradesh

1493. KUMARI VIMLA VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested in connection with the incidents of booth-capturing in Madhya Pradesh during the last elections to Lok Sabha;

(b) the action taken against them;

(c) the number of persons punished and the nature of punishment awarded to them;

(d) whether some of them have been released; and

(e) if so, the grounds on which they have been released?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e). The information is being collected and will be laid on the Table of the House.

[English]

Demand and Supply of LPG in Bihar

1494. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the efforts made to ensure smooth supply of LPG in Bihar; and

(b) the extent of demand and the supply made of LPG in Bihar during he last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUAMR SHARMA): (a) The demand of existing customers of LPG in Bihar is being met by and large in fully. Temporary backlogs that may arise are cleared by augmenting LPG supplies through operation of bottling plants during extended hours and on Sundays/Holidays. The supplies are also made from the bottling plants located in the adjoining States, to ensure smooth supply.

(b) The quantum of packed LPG supplied during the last three years in Bihar is as under:

<i>Year.</i>	<i>Figs. in MT</i>
1989-90	58369
1990-91	60853

<i>Year.</i>	<i>Figs. in MT</i>
1991-92	68519

Primitive Tribes

1495. SHRI SUBASH CHANDRA NAYAK: Will the Minister of WELFARE be pleased to state:

(a) whether any study/survey has been conducted regarding primitive tribals in the country; and

(b) if so, the details thereof, State/Union Territory-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) The Ministry of Welfare under the Scheme "Supporting Project of All-India or Inter-State Nature" sponsored research projects to various Non-Governmental Research Organisations. A statement indicating the studies undertaken on Primitive Tribal Groups by different Non-Governmental Research Organisations in different Non-Governmental Research Organisations in different States/UTs is attached.